Annexure 1

Name of the corporate debtor: Venue Developers Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 06-09-2024

| | List of Secured financial creditors | | | | | | | | | | | | | | |
|-----|--------------------------------------|------------|-------------------|---------------------------|----------|----------------|-----------|----------|-------------------|-----------|----------------------------|--|--------------------------|------------------------------------|-----------------|
| SI. | Name of creditor | Details o | of claim received | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| No. | | Date of | Amount claimed | | Nature | | | | Amount covered by | | | | | | |
| | | receipt | | admitted | of claim | | security | | guarantee | total | | | | | |
| | | | | | | | interest | | | amount of | | | | | |
| | | | | | | | relinquis | Interest | | claims | | | | | |
| | | | | | | | hed? | | | admitted | | | | | |
| | | | | | | | (Yes/No) | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | Piramal Capital | | | | | | | Refer | | | | | | | |
| | Housing & Finance | 11-10-2023 | 87,62,85,284 | 87,62,85,284 | Secured | 87,62,85,284 | Yes | Annexur | 87,62,85,284 | 80.42 | - | | - | - | - |
| | Limited | | | | | | | e A1 | | | | | | | |
| | | | | | | | | | | | | | | | |
| | Phoenix ARC | | | | | | | Refer | | | | | | | |
| | Private Limited | 03-07-2024 | 21,35,67,317 | 21,33,74,978 | Secured | 21,33,74,978 | Yes | Annexur | 21,33,74,978 | 19.58 | - | | 1,92,339.00 | - | |
| | Trustee of Phoenix Trust FY 22-16 | | | | | | | e A1 | | | | | | | |
| | 1 rust r 1 22-16 | | | | | | | | | | | | | | |
| | Total | | 1,08,98,52,601 | 1.08,96,60,262 | | 1,08,96,60,262 | | | 1,08,96,60,262 | 100.00 | | | 1,92,339,00 | | |

ANNEXURE A1

DETAILS OF SECURITY INTEREST

The security interest that has been provided by the Corporate Debtor is as follows:

1. Piramal Capital & Housing Finance Limited

All that piece and parcel below mentioned - dry land situated at Thalavaipuram Village, Tuticorin Taluk Situated with Sub-Registrar District of Pudukottai and Registration district of Tuticorin:

| Sr. No. | Village | Survey No. | Extent | | | |
|---------|------------------------|------------|--------|--|--|--|
| 1. | Thalavaipuram Village, | 162/3 | 1.33 | | | |
| | Tuticorin, Tamil Nadu | 166/4 | 1.85 | | | |
| | | 167/1A | 3.99 | | | |
| | | 167/1B | 0.7 | | | |
| | | 167/1C | 0.74 | | | |
| | | 167/2 | 1.51 | | | |
| | | 167/3A | 1.4 | | | |
| | | 167/3B | 1.0 | | | |
| | | 167/3C | 0.96 | | | |
| | | 168/1 | 0.8 | | | |
| | | 169/3 | 0.88 | | | |
| | | 162/5 | 3.77 | | | |
| | TOTAL | | | | | |

2. Phoenix ARC Private Limited Trustee of Phoenix Trust FY 22-16

All that piece and parcel below mentioned - dry land situated at Thalavaipuram Village, Sri Vaikundam Taluk Situated with Sub-Registrar District of Pudukottai and Registration district of Tuticorin:

| Sr. No. | Village | Survey No. | Extent |
|---------|---|------------|--------|
| | | 1/2 | 0.96 |
| | | 1/4 | 1.67 |
| | | 2/2 | 2.27 |
| | | 18/6 | 0.35 |
| | | 18/8 | 3.31 |
| | | 38/3 | 0.9 |
| | | 156/1 | 1.18 |
| | | 157/1 | 1.31 |
| | | 158/2 | 1.32 |
| | | 160/2 | 0.32 |
| | | 1/3 | 1.62 |
| | Thalavaipuram Village, Tuticorin, Tamil Nadu | 36/2 | 1.64 |
| | Tuucomi, Tamii Nadu | 156/2B | 0.89 |
| | | 6/2 | 2.73 |
| | | 6/4 | 2.64 |
| | | 7/3 | 0.7 |
| | | 7/10 | 1.03 |
| | | 18/7 | 0.33 |
| | | 156/2A | 1.03 |
| | | 184/2A | 1.38 |
| | | 24/2 | 5.35 |
| | | 1/5 | 2.3 |
| | | 18/3 | 0.91 |

| | 18/4 | 1.52 |
|-------|------|-------|
| | 18/5 | 0.91 |
| TOTAL | | 38.57 |

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.